NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. C.P. 94(MB)/2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022

NAME OF THE PARTIES: **Pr. Commissioner of Income Tax 2**
V/s
Registrar of Companies Mumbai

APPEARANCE :
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** None present

Section: 252 (1) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **10.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

01.12.2022
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